

THE GAUHATI HIGH COURT AT GUWAHATI
(HIGH COURT OF ASSAM, NAGALAND, MIZORAM AND ARUNACHAL PRADESH)

NOTICE

Dated Guwahati, the 18th June, 2022.

This is for the information of all concerned that henceforth, all files, documents, affidavits, etc., pertaining to pending Writ Petitions filed against orders of the Foreigners' Tribunal shall be sent to the Civil Rule (Pending) Section at the Gauhati High Court (Old Block), instead of the Civil Rule (Pending) Section located in the New Block.

This direction will come into force with immediate effect.

By Order,

Sd/- R. A. Tapadar
REGISTRAR (JUDICIAL)

Memo No. HC.III-07/2015/2063/G, Dated: 18th June, 2022.

Copy to:

- 1) The Registrar (Vig./Judl./Admn./Estt.), Gauhati High Court, Guwahati.
- 2) The Registrar-cum-Principal Secretary to Hon'ble the Chief Justice, Gauhati High Court, Guwahati.
- 3) The Joint Registrar (Judl.), Gauhati High Court, Guwahati.
- 4) The Deputy Registrar (G & C), Gauhati High Court, Guwahati.
- 5) The Deputy Registrar (Judl.), Gauhati High Court, Guwahati
- 6) The Assistant Registrar (Judl.-II), Gauhati High Court, Guwahati
- 7) The Project Manager, Computer Section, Gauhati High Court, Guwahati. He is requested to upload the notice in the Gauhati High Court web site.
- 8) The Administrative Officer (Judl.) Filing Section, Gauhati High Court, Guwahati.
- 9) The Administrative Officer (Judl.) (), Gauhati High Court, Guwahati.
- 10) The Court Master, Court No. , Gauhati High Court, Guwahati.
- 11) The C.A. to the Registrar General, Gauhati High Court, Guwahati.

R. A. Tapadar
18.06.22
REGISTRAR (JUDICIAL)

R
15/6/2022